

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 250 OF 2015

AND

APPEAL NO. 242 OF 2016 & IA NO. 522 OF 2016

Dated: 19th April, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

Jaigad Power Transco Ltd.

....Appellant (s)

Vs.

Maharashtra Electricity Regulatory Commission

.....Respondent (s)

Counsel for the Appellant (s)

:

Mr. Aman Anand

Mr. Manpreet Lamba

Counsel for the Respondents(s)

:

Mr. Buddy A.Ranganadhan

Mr. Raunak Jain for MERC

ORDER

We have heard learned counsel for the appellant for some time.

List these matters for further hearing on **27.04.2017.**

**(I.J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

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